BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No.182/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

Name	of the Company	Gujrat NRE Coke Ltd.		
Under Section		10 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KANISHK KHETAN, AU

RESOLUTION

PROFESSIONAL Equilibries 24/10/17

ORDER

Ld. Advocate for the Resolution Professional has submitted the progress report, which may be taken on record.

List on 28/11/2017.

(Jinan K.R.)

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Member (J)

(Vijai Pratap Singh)

Member (J)

Sd